National Company Law Tribunal Allahabad Bench

CP NO 91/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Global Nonwovens Ltd & Jindal Polyfilms Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies Act,1956

SI. NO.	Name	Designation	Representation	Signature
1.	Diptimans	Sirgh Advocate	fehhores	Joseph
<u>2.</u>		Histori Auth	onsel Perhace	
3.	M.KBERN	or An	T RDL ST	29/4/3

Order dated 27.02.2017 CP No. 91/ALD/2016 Global Nonwovens Ltd & Jindal Polyfilms Ltd

Shri Diptiman Singh represented the company petitioner. The report of the Regional Director is submitted Shri Dhirendra Kumar Proxy represents for the Official Liquidator present, he files affidavit of the RD A copy thereof is served to the petitioner counsel. The case is fixed for hearing on 06.03.2017.

SH. H.P. CHATURVEDI (Judicial Member)